

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

T.A.No.50/1997
T.A.No.416/1996

Date of Order: 11.2.2002

Present: Hon'ble Mr. B.P. Singh, Administrative Member
Hon'ble Mr. M.L. Chauhan, Judicial Member.

SUDHAMOY BISWAS

VS
M.H.A.

For the Applicant: None
For the Respondents: None

O R D E R

None appears even on the second call. From the file it has been noticed that on 12 previous occasions none was present. It appears the applicants are not interested in pursuing the matter. The case is dismissed for default.


(M.L.CHAUHAN)
MEMBER (J)


(B.P.SINGH)
MEMBER (A)

mb.